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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

- PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	For hearing	397/398	Dharma Systems Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Rashmi Sagar 9845251467	petitioner.	
2)	Prema Hatti	ROC	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC, Karnataka is present. She has requested time for filing report by ROC/RD. List it on 22.02.2018.


Member (T)


Member (J)